

**By Fax/ Regd. Post with A/D**

THE GAUHATI HIGH COURT AT GUWAHATI  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 10th June, 2016

NO.HC.XV.09/2016/**114** /RV. Shri Utpal Das, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, is placed under suspension with immediate effect.

During the period of suspension, his headquarters shall be at Guwahati.

By Order,

Sd/- Mir Alfaz Ali  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.09/2016/ **114-A** /RV., Dated 10<sup>th</sup> June, 2016.

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6, for information.
2. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information and necessary action.
3. The District and Sessions Judge, Golaghat, Pin.785621/Dhubri, Pin.-783301, for information.
4. The Chief Judicial Magistrate, Golaghat, Pin.785621, for information.
5. Shri Utpal Das, Judicial Magistrate, 1<sup>st</sup> Class, Golaghat, Pin. 785621. He is directed to handover charge to the Chief Judicial Magistrate, Golaghat, forthwith.
6. The Registrar- cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Deputy Director, Assam Govt. Press, Bamunimaidan Guwahati-21, for publication of the above Notification in the Assam Gazette.
8. The Treasury Officer, Golaghat, Pin-785621/ Dhubri, Pin-783301, for information.
9. The Private Secretary to Hon'ble Mr./ Mrs. Justice.....  
Gauhati High Court, Guwahati.
10. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
11. The Administrative Officer (Judl.), Appointment Section/ Statement Section, Gauhati High Court, Guwahati.
12. The C.A. to Registrar General, Gauhati High Court, Guwahati.

*Mir Alfaz Ali*  
REGISTRAR (VIGILANCE)

*10/6/16*